

**GOVERNMENT OF NAGALAND  
DIRECTORATE OF HEALTH AND FAMILY WELFARE  
NAGALAND : KOHIMA**

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NO. DHFW/COVID-19/01/2021/

Dated Kohima, the ..... June 2021

**CIRCULAR**

In view of surge in COVID-19 cases and for effective management of COVID-19 pandemic, all healthcare workers in various health units/ establishments are directed:

1. To sincerely & effectively discharge their job functions and responsibilities.
2. To timely report requirement of essential medicines and other logistics to prevent stock out and ensure uninterrupted supply.
3. Not to leave the station without permission of the undersigned. Further, it is also to remind that no leave is permissible unless on health ground duly recommended by the Medical Board.
4. To report all cases of Influenza Like Illness (ILI)/ Severe Acute Respiratory Illness (SARI) or any clustering of cases or unusual events.

Any noncompliance/ contravention of the abovementioned directives shall be dealt swiftly with disciplinary actions.

All healthcare workers under various health units are also directed to report to the respective Controlling Officer as per the provisions of the Epidemic Act 1987 & (Amendment) 2020, any instances of by any person:

1. obstruction or hindrance in the discharge of his/her duties either within the premises of health center or otherwise,
2. harassment impacting the living or working conditions and preventing him/her from discharging duties,
3. harm, injury, hurt, intimidation or danger to him/her life,
4. loss or damage to any property to documents in the custody of, or in relation to him/her.

Further, this is to inform all Health Committees of various health centres and Hospital Management Society of District Hospitals to discharge their responsibility as mandated under the Nagaland Communitisation of Public Institutions and Services Act, 2002/ Society Bye Laws respectively. Accordingly, all Health Committees/ Hospital Management Society are directed:

1. To look after the overall health needs of the residents under their jurisdiction as well as management of the respective health units including to supervise, direct, guide and support the Health Centre staff in the effective discharge of their job functions and responsibilities.
2. To address any public grievances relating to functioning of the health centre and healthcare services.
3. To report unauthorized absence of any staff to the undersigned.

This circular is issued to ensure health facilities are provided to the people in need in this tiring time of pandemic.

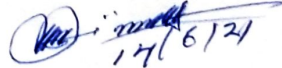
**(DR. NEIKHRIELIE KHIMIAO)**  
Principal Director  
Directorate of Health & Family Welfare  
Nagaland: Kohima.

Dated Kohima, the ..... June 2021

NO. DHFW/COVID-19/01/2021/3463-69

Copy To:

1. The Deputy Secretary to Chief Secretary Government of Nagaland Kohima for kind information.
2. The Principal Secretary to the Government of Nagaland and I/C of State Level War Room on COVID-10, Nagaland Kohima for kind information.
3. The Principal Secretary to the Government of Nagaland, Health & Family Welfare Department, Kohima for kind information.
4. The Director, IPR Nagaland Kohima, requesting for wide publicity.
5. The Mission Director (NHM), Director (Health)/ Director (FW)/ Director (ME&RS)/ Director (Dental)/ Project Director (NHP)/ Project Director (NHP), Directorate of Health & Family Welfare, Nagaland Kohima for kind information & necessary action.
6. The Deputy Commissioner & Chairman DTF of all districts, Nagaland for kind information.
7. The Chief Medical Officers/ Medical Superintendents of all districts, Nagaland & Managing Director (NHAK) for kind information and to disseminate the circular to all Health Units and respective VHC/ HCMC (Health Centre) & HMS (DHs) for necessary action.
8. Guard file/ Office copy.

  
**(DR. NEIKHRIELIE KHIMIAO)**  
Principal Director  
Directorate of Health & Family Welfare  
Nagaland: Kohima.